

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:665  
ANSWERED ON:23.02.2006  
INTEGRATED PROGRAMME FOR OLDER PERSONS  
Mandal Shri Sanat Kumar

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether it is a fact that the number of older persons is increasing year after year;
- (b) if so, the steps taken by the Government for their care and protection;
- (c) whether any scheme namely `Integrated Programme for Older Persons` is implemented by the Government;
- (a) if so, the details of the scheme and the budgetary allocations made thereunder during 2005-06; and
- (e) the details of the services being provided to the older persons thereunder?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) & (b) Yes, Sir. The Government had formulated the National Policy on Older Persons (NPOP), covering all aspects such as financial security, health care and nutrition, shelter/housing, protection of life and property and welfare of elderly. The progress is monitored by the Inter Ministerial Committee (IMC) and National Council of Older Persons (NCOP).

(c) to (e) Yes Sir. Under the scheme of `Integrated Programme for Older Persons` financial assistance up to 90% of the project cost is provided to Non Governmental Organisations for establishing and maintaining old age homes, day care centres, mobile medicare units and to provide non-institutional services to older persons. The budgetary allocation for the year 2005-06 is Rs. 19.80 crore.